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Annexure-2
Name of the corporate debtor: M/s.M/S EAGLE COTTON PRIVATE LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06.11.2021; List of stakeholders as on: 07.01.2021

## List of unsecured financial creditors $(\text{Amount in } \mathfrak{T})$

Sl. No.	 Identification No.	Details of received	claim					contingent	any mutual	claim		Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by guarantee	% share in total amount of claims admitted		dues, that may be set off	rejected	verification	
				NIL								